

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL  
MUMBAI BENCH

ORIGINAL APPLICATION NO: 979/97

DATE : 18<sup>th</sup> July 2000

CORAM: HON. SHRI B.S. JAI PARAMESHWAR, MEMBER (J)  
HON. SHRI B.N. BAHADUR, MEMBER (A)

1. T.N. Dubey
2. D.B. Bhise
3. A.P. Kulkarni
4. D.R. Tolani
5. S.P. Kulkarni
6. V.B. Malve
7. G.V. Karankal
8. A.D. Salunke
9. D.B. Shirwadkar

Working as Deputy Control Officers  
Indian Security Press, Nashik Road

10. K.K. Pathak

11. G.T. Chaure

12. S.A. Khan

13. M.S. Pandey

Working as Control Officers at  
India Security Press, Nashik Road

14. A.S. Parker

15. G. Narayan Swamy .. Applicants

(Mr. G.K. Masand, counsel for the applicants)

-versus-

1. Union of India  
through  
Secretary to the Govt. of India  
Ministry of Finance,  
Department of Economic Affairs,  
North Block, New Delhi - 110001.

2. General Manager,  
India Security Press,  
Nashik Road, Nashik 422 101. .. Respondents

(Mr. V.S. Masurkar, counsel for the respondents)

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Contd..

O.A. 979/97

Date: 18.7.2000

ORDER  
(Per Hon. Shri B.S.Jai Parameshwar, Member (J))

Heard Mr. G.K.Masand, learned counsel for the applicants and Mr. V.S.Masurkar, learned standing counsel for the respondents.

2. There are 15 applicants in this OA. The applicants from 1 to 9 are working as Deputy Control Officers in Group 'B' cadre in the scale of pay of Rs.2000-3500. Applicants from 10 to 13 are working as Control Officers in Group 'A' in the pay scale of Rs.2200-4000 and applicant Nos. 14 and 15 are working as Chief Control Officers in the Group 'A' cadre in the pay scale of Rs.3000-4500. They are borne in the cadre of India Security Press situated at Nashik Road.

3. The applicants have, in the application, given details of their promotional prospects from Control Assistant to Chief Control Officers.

4. They have filed this application for the following reliefs :

"(a) to issue appropriate directions to the respondents to favourably consider the claim of the applicants for being suitably compensated for the extra working of three hours per day in a shift

by payment of 90% of their gross emoluments as special allowance from the date of their promotion to the post Deputy Control Officers/ Control Officers/Chief Control Officers;

(b) to regulate the payment of special allowance proportionately on the above basis for 9 hours and 10 hours working respectively; and

(c) to pay to the applicants a sum of Rs.750/- for each Sunday working. "

4. The grounds raised and reliefs prayed for in this application are similar and identical to the grounds and reliefs prayed for in OA 1127/97.

5. We have considered the matter in extenso and perused the contentions raised by both the parties.

6. We feel that the directions given in OA 1127/96 are squarely applicable to this case also.

7. Hence the respondents are directed to comply with the directions given in OA 1127/97

*D*

in this OA also.

8. With the above direction the OA is disposed of. No order as to costs.

*B.N.Bahadur*

(B.N.BAHADUR)  
Member (A)

MD

*B.S.Jai*

(B.S.JAI PARAMESHWAR)  
Member (J)

*10.7.2000*